#### **GOVERNMENT OF WEST BENGAL**

#### LEGISLATIVE DEPARTMENT

# West Bengal Act IX of 1983

#### THE WEST BENGAL APPROPRIATION ACT, 1983.

[Passed by the West Bengal Legislature.]

[Assent of the Governor was first published in the Calcutta Gazette, Extraordinary, of the 31st March, 1983.]

[31st March, 1983.]

An Act to authorise payment and appropriation of cretain further sums from and out of the Consolidated Fund of West Bengal for the services and purposes of the year ending on the thirty-first day of March, 1983.

Whereas it is expedient to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of West Bengal for the services and purposes of the year ending on the thirty-first day of March, 1983;

It is hereby enacted in the Thirty-fourth Year of the Republic of India, by the Legislature of West Bengal, as follows:—

- 1. This Act may be called the West Bengal Appropriation Act, 1983.
- Short title.
- 2. From and out of the Consolidated Fund of West Bengal there may be paid and applied sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of rupees five hundred and twenty-seven crores sixty-six lakhs and forty-four thousand two hundred and eighty-eight towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March, 1983, in respect of the services and purposes specified in column 2 of the Schedule.

Issue of Rs. 5,27,66,44,288 out of the Consolidated Fund of West Bengal for the year 1982-83.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of West Bengal by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March, 1983.

Appropriation.

[West Ben. Act

### (Schedule.)

### SCHEDULE.

## (See sections 2 and 3.)

1	2		3	
Demand		Sums not exceeding		
Number/ Serial Number.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	REVENUE ACCOUNT			
	A—General Services			
	(a) Organs of State			
Serial 2	212—Governor		1,38,000	1,38,000
3	213—Council of Ministers	2,33,000		2,33,000
4	214—Administration of Justice	4,52,000	6,09,000	10,61,000
5	215—Elections	2,02,56,000		2,02,56,000
	(b) Fiscal Services			
	(i) Collection of Taxes on Income and Expenditure			
6	220—Collection of Taxes on Income and Expenditure	4,25,000		4,25,000
	(ii) Collection of Taxes on Property and Capital Transactions			
8	230—Stamps and Registration	61,000		61,000
	(iii) Collection of Taxes on Commodities and Services			
10	239—State Excise	10,33,000	43,000	10,76,000
11	240—Sales Tax	4,97,000		4,97,000
12	241—Taxes on Vehicles	5,15,000	15,000	5,30,000
	(d) Administrative Services			
Serial 17	251—Public Service Commission		2,61,000	2,61,000
18	252—Secretariat—General Services	8,89,000		8,89,000
20	254—Treasury and Accounts Administration	3,3 <b>7,0</b> 00		3,37,000
21	255—Police	10,71,56,000	1,47,000	10,73,03,000
22	258—Stationery and Printing	17,11,000		17,11,000

1	2		3	
Demand		S	ums not exceeding	
Number/ Serial Number.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	Capital Expenditure Outside the Revenue Account			
	(Capital Outlay on Public Works under Functional Heads)			
	B—Capital Account of Social and Community Services			
25	480—Capital Outlay on Medical (Buildings).		6,80,000	6,80,000
	REVENUE ACCOUNT			
	A-General Services	:		
	(d) Administrative Services			1,30,57,600
27	265—Other Administrative Services	1,30,57,600	• •	1,30,37,000
	(e) Pensions and Miscellaneous General Services			
28	266—Pensions and Other Retirement Benefits.	14,40,40,000		14,40,40,000
	B—Social and Community Services			
31	276—Secretariat—Social and Community Services.		2,639	2,639
33	277—Education (Youth Welfare)	33,98,000		33,98,000
ſ	277—Education (Excluding Sports and Youth Welfare).	7,44,87,000	1,11,638	7,45,98,638
34	278—Art and Culture	1,80,000		1,80,000
	Total	7,46,67,000	1,11,638	7,47,78,638

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1	2		3	
Demand Number/		S	ums not exceeding	,
Serial Number.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
36	280—Medical	2,63,28,000	89,679	2,64,17,679
37	281—Family Welfare	4,20,25,000		4,20,25,000
38	282—Public Health, Sanitation and Water Supply	8,20,72,000		8,20,72,000
	Capital Expenditure Outside the Revenue Account		;	
:	B—Capital Account of Social and Community Services			
39	483—Capital Outlay on Housing		2,00,000	2,00,000
41	485—Capital Outlay on Information and Publicity.	55,15,000		55,15,000
	REVENUE ACCOUNT			
	B—Social and Community Services			
42	287—Labour and Employment	47,18,32,000		47,18,32,000
45	288—Social Security and Welfare (Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes).	2,22,62,000	1,511	2,22,63,511
46	288—Social Security and Welfare (Excluding Civil Supplies, Relief and Rehabilitation of Displaced Persons and Repatriates and Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes).	14,08,78,000	4,131	14,08,92,131
47	289—Relief on account of Natural Calamities	3,42,28,000		3,42,28,000

1	2		3	
Demand		S	ums not exceeding	;
Number/ Serial Number.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	REVENUE ACCOUNT			
	B—Social and Community Services			
	295—Other Social and Community Services	58,17,000		58,17,000
	Capital Expenditure Outside the Revenue Account	·		
48	B—Capital Account of Social and Community Services			
	495—Capital Outlay on Other Social and Community Services	3,08,000		3,08,000
	F—Loans and Advances			
	695—Loans for Other Social and Community Services	11,00,000	• •	11,00,000
	Total	72,25,000		72,25,000
	REVENUE ACCOUNT			
	C—Economic Services			
	(a) General Economic Services			
49	296—Secretariat—Economic Services		1,38,168	1,38,168
	298—Co-operation		54,300	54,300
50	Capital Expenditure Outside the Revenue Account			
	F—Loans and Advances			
	698—Loans for Co-operation	2,01,13,000		2,01,13,000
	Total	2,01,13,000	54,300	2,01,67,300

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1	2	3		
Demand		S	ums not exceeding	
Number/ Serial Number.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	REVENUE ACCOUNT			
	C—Economic Services			
	(a) General Economic Services			
51	304—Other General Economic Services	2,21,000		2,21,000
	(b) Agriculture and Allied Services			
52	305—Agriculture		2,71,357	2,71,357
	REVENUE ACCOUNT			
:	C—Economic Services			
	(b) Agriculture and Allied Services			
53	306—Minor Irrigation	5,28,35,000		5,28,35,000
	309—Food	4,22,05,000		4,22,05,000
]	Capital Expenditure Outside the Revenue Account			
54	C—Capital Account of Economic Services			
1	(b) Capital Account of Agriculture and Allied Services			
	509—Capital Outlay on Food	18,00,000		18,00,000
	Total	4,40,05,000		4,40,05,000

1	2		3	
Demand		S	ums not exceeding	
Number/ Serial Number.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	REVENUE ACCOUNT			
	C—General Services			
	(b) Agriculture and Allied Services			
55	310—Animal Husbandry		4,000	4,000
56	311—Dairy Development	2,11,16,000	10,000	2,11,26,000
58	313—Forest	63,63,000		63,63,000
59	314—Community Development (Panchayat)	3,10,74,000		3,10,74,000
60	314—Community Development (Excluding Panchayat)	• •	2,104	2,104
	Capital Expenditure Outside the Revenue Account			
į	C—Capital Account of Economic Services			
	(c) Capital Account of Industry and Minerals			
	522—Capital Outlay on Machinery and Engineering Industries (Closed and Sick Industries).	73,00,000		73,00,000
61	526—Capital Outlay on Consumer Industries (Closed and Sick Industries).	1,39,50,000		1,39,50,000
	F—Loans and Advances			
	726—Loans for Consumer Industries (Closed and Sick Industries)	1,30,000	11,373	1,41,373
	Total	2,13,80,000	11,373	2,13,91,373

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1	2		3	
Demand Number/		S	ums not exceeding	5
Serial Number.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
	٠	Rs.	Rs.	Rs.
	REVENUE ACCOUNT  C—Economic Services  (c) Industry and Minerals			
	320—Industries (Excluding Public Undertakings and Closed and Sick Industries)	28,24,000		28,24,000
	Capital Expenditure Outside the Revenue Account			
	C—Capital Account of Economic Services	,		
62	(c) Capital Account of Industry and Minerals			
	520—Capital Outlay on Industrial Research and Development (Excluding Public Undertakings and Closed and Sick Industries)	5,000		5,000
	F—Loans and Advances			
. [	720—Loans for Industrial Research and Development (Excluding Closed and Sick Industries).	3,45,38,000		3,45,38,000
	Total	3,73,67,000		3,73,67,000
63	REVENUE ACCOUNT C—Economic Services (c) Industry and Minerals 321—Village and Small Industries (Excluding Public Undertakings) Capital Expenditure Outside the Revenue Account F—Loans and Advances	37,32,000	••	37,32,000
	721—Loans for Village and Small Industries (Excluding Public Undertaking)	13,00,000		13,00,000
L	takings) Total	50,32,000		50,32,000

1	2	3		
Demand		S	ums not exceeding	
Number/ Serial Number.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
64	REVENUE ACCOUNT  C—Economic Services  (c) Industry and Minerals  328—Mines and Minerals	47,000		47,000
04	(d) Water and Power Development			
	333—Irrigation, Navigation, Drainage and Flood Control Projects.  Capital Expenditure Outside the	2,35,33,000	;.	2,35,33,000
66	Revenue Account  C—Capital Account of Economic  Services	·		
	(d) Capital Account of Water and Power Development			
	532—Capital Outlay on Multipurpose River Projects.		1,000	1,000
	533—Capital Outlay on Irrigation, Navigation, Drainage and Flood Control Projects.		10,55,000	10,55,000
	Total	2,35,33,000	10,56,000	2,45,89,000
(5	REVENUE ACCOUNT C—Economic Services (d) Water and Power Development	2 (0 00 000		2,60,00,000
67	334—Power Projects (e) Transport and Communications	2,60,00,000	• •	2,00,00,000
	337—Roads and Bridges Capital Expenditure Outside the Revenue Account C—Capital Account of Economic	23,82,000		23,82,000
70	Services (e) Capital Account of Transport and			
	Communications 537—Capital Outlay on Roads and Bridges		26,41,788	26,41,788
-	Total	23,82,000	26,41,788	50,23,788

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Demand		S	ums not exceeding	5
Number/ Serial Number.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
!	REVENUE ACCOUNT			
	C—Economic Services			
	(e) Transport and Communications			
71	338—Road and Water Transport Services	1,96,45,000		1,96,45,000
72	339—Tourism	37,000		37,000
	D—Grants-in-aid and Contributions			
74	363—Compensation and Assignments to Local Bodies and Panchayati Raj Institutions (Excluding Panchayat)	7,39,01,000		7,39,01,000
	Capital Expenditure Outside the Revenue Account			
	F-Loans and Advances			
80	726—Loans for Consumer Industries (Excluding Public Undertakings and Closed and Sick Industries)	59,00,000		59,00,000
	C—Capital Account of Economic Services			
	(c) Capital Account of Industry and Minerals			
82	530—Investments in Industrial Financial Institutions (Excluding Public Undertakings)	16,25,000		16,25,000
	E—Public Debt			
	603—Internal Debt of the State Government.		2,99,75,82,000	2,99,75,82,000
Serial 83	604—Loans and Advances from the Central Government.		67,89,02,000	67,89,02,000
	Total		3,67,64,84,000	3,67,64,84,000
	Grand Total	1,59,36,68,600	3,68,29,75,688	5,27,66,44,288